

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 161 of 2014

Dated : 3rd March, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

M/s. Uttam Galva Steels Ltd.,

.... Appellant(s)

Versus

Maharashtra State Electricity Transmission Co. Ltd & Ors

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G.Ramachandran,
Mr. Abhishek Khare

Counsel for the Respondent (s) : Mr. M Y Deshmukh for R-1/MSETCL

ORDER

Learned counsel appearing for the Respondent No.1 is filing his written submissions today itself after serving copy on the other side. The same be taken on record.

Learned counsel for the Appellant have already filed the written submissions in the matter.

At the request of the learned counsel for the Respondent No.1, post the matter for arguments on 26th April, 2016.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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